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up to 1 million tonnes per year from July, 1987 onward. The understanding is, however, yet to be firmed up on a contractual basis.

New Deposits of Gold in Kolar and Dharwar Areas of Karnataka.

1055. SHRI JANARDHANA POO-JARY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether new deposits of Gold have been struck in Kolar and Dharwar areas of Karnataka;

(b) if so, the details thereof;

(c) whether Government have iniitiated further measures to step up search for gold in this area and other areas in the country; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE); (a) and (b). . No new deposits of gold have been found in Kolar or Dharwar areas of Karnataka recently. However, in the Kolar Gold Field. In Dharwar disadjoining district of Andhra Pradesh, gold mineralisation which may have economic significance has been located by the Geological Survey of India at Mallappakkonda, Chigargunta and Nandimadagu areas, 30 km south of Kolar Gold Field. In Dharwar district newly available strike lengths of some old mines of Gadag Gold Field have been established to be gold bearing and may turn out to be suitable * for commercial workings

(c) and (d) A national five-star programme for gold exploration has been prepared and is being implemented by the Geological Survey of India, Mineral Exploration Corporation Limited and Bharat Gold Mines Limited. Geological Survey of India has stepped up search for gold in various parts of Andhra Pradesh, Karnataks, Bihar and Orissa and is in contact with Mining & Geology Departments in other States where possibilities of gold occurrences and their commercial working exist.

Functioning of Pelletisation Plant . at Mangalore

1036. SHRI JANARDHANA POO-JARY. Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the work at the pelletisation Plant at Mangalore commenced;

(b) if so, the progress made and amount spent so far;

(c) the amount earmarked for 1981-82;

(d) the time by which the work will be completed; and

(e) steps taken by Government to ensure that work is completed as scheduled?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) (a) and (b). Y_{e3} , Sir Work on infrastructure development has already been taken in hand. Survey and soil investigation works have also been completed. Work relating to detailed engineering of the plant is in progress. An amount of Rs 3.46 croreg has been spent so far.

(c) A provision of Rs. 6.47 crores has been made for 1981-82

(d) The work is scheduled to be completed by August, 1984.

(e) The contract for the pellet plant has been awarded to M/s. Uzinexportimport (UEI), a State undertaking of Romania, with full back-up support of M/s. Lurgi Chemi of West Germany Provision has been made in the contract sufe-guarding against time and cost over-runs and

'also achieving the guaranteed technical specifications of the product. MECON is doing detailed engineering work. UEI and Lurgi will provide necessary technical supervision and monitoring at site for completion of the project on schedule. Necessary technical personnel have already been assigned by the Kudremukh Iron Ore Co. Ltd. (KIOCL) for executing the work as per schedule. Action has also been taken to ensure supply of coal, yuel and other raw materials for pellet plant in time. Electrical power required for the pellet plant has also been committed by the Karnataka Electricity Board.

Extension of Building at Mangalore

- 1057 SHRI JANARDHANA POO-JARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any development work with regard to extension of existing building at Mangalore Airport has been undertaken by Government;

(b) if so, the details thereof;

(c) the amount spent so far; and

(d) what more facilities and amenilies Government propose to give to the passengers at this airport?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (d). An estimate amounting to Rs. 28.55 lakhs for extension and modifications of terminal building and provision of car park area has been sanctioned in November, 1981 and the work will be awarded after completion of the codal formalities.

भारत-पाक तीमा पर गाय और अन्य सामान की तस्करों

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1058 आकोर्य भगवान देवेः क्या वित्तं मंत्रीं गांयां की तेस्करी के बारे में 5 दिसमार, 1980 के जतारांकित प्रश्न संख्या .2581 के उत्तर के सम्बन्ध में यह बताने की - कृपा करगे कि :

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. (क) भारत-पाक सीमा पर धर्ष 1980 में हुई गायों और सामान की तस्करी की 'तुलना में वर्ष 1981 में इस तस्करी में इस सम्बन्ध में किये गये उपायों के परि-णोमस्वरूप कितनी कमी हुई और इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये ह⁴; और

. (ख) तस्करी की जा रही गायों और सामान में से वर्ष 1981 में कितनी गायों ज़ौर कितनी मात्रा में सामान अब्त किया गया ?

विस मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोवियां) : (क) और (ख). सूचना एकत्र की जा रही है और सदन-पटल पर .रख दी जाएगी।

Steel requirement of small Scale industries in Gujarat

1059 SHRI MOHAN LAL PATEL: Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the quantum of iron and steel required by the small scale industries in Gujarat;

(b) whether the Central Government have arranged the supply of iro_n and steel as per requirement; and

(c) if not, what measures are being taken by the Central Government to meet the requirement of iron and steel of that State?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Information about the precise requirement of Small Scale Industries in a State is not available. There is Ho statutory control on distribution of iron and steel. These are distributed now in accordance with the Guidelines for Distribution of Iron and Steel Materials announced by the Joint Plant Committee. Under these